

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2015/(T.P.)
CA No.

CORAM:

Present: SHRI K. M. SHRAWAT
MEMBER (J)

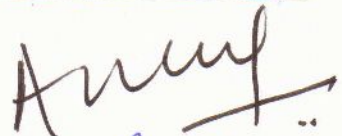


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE PARTIES: Mr. Avnindra Kumar Tripathi
V/s.

M/s. Chinara Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anshul Jain	Pcs	
2.	Prachi Manekar - Wazalwar	Adv for. R-2	
3.	M. S. Bhargava afw V. P. VERMA	Adv for Petitioner Order	

C.P No. 27 & 40/397-398/NCLT/MB/MAH/2015

1. Both the parties are present.
2. Pleadings to be completed on or before 29.09.2016.
3. Independent chairperson should continue till next date of hearing.
4. List this matter on 29.09.2016.

sd/-

M. K. SHRAWAT
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 31st August, 2016.